

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

CP.19/2000

dt.2-3-2000

Between

B. Narasimha Reddy : Applicant/Petitioner

and

1. General Manager  
SC Rly., Rail nilayam  
Secunderabad

2. Chief Personnel Officer  
SC Rly., Rail Nilayam  
Secunderabad

3. FA & CAO, SC Rly,  
Rail nilayam  
Secunderabad

4. Divnl. Rly. Manager  
SC Rly., Guntakal Divn.  
Guntakal

5. Sr. Divnl. Accounts Officer  
SC Rly., Guntakal Divn.  
Guntakal

: Respondents/Contemnners

Counsel for the applicant

: S. Ramakrishna Rao  
Advocate

Counsel for the respondents

: K. Siva Reddy  
SC for Railways

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Addl.)

*J*

*D*

CP.19/2000

dt.2-3-2000

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

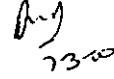
Heard Ms. K. Parvathi, for Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. V. Rajeswara Rao for Mr. K. Siva Reddy, learned counsel for the respondents.

1. The learned counsel for the respondents submits that the direction given in the OA will be implemented within three weeks from today. In view of that assurance the CP is closed.
2. The applicant is at liberty to reopen the CP in case the assurance given by the respondents is not complied with within that time.
3. CP is closed. No costs.

~~(B.S. Jai Parameshwar)~~  
~~Member (Judl.)~~  
~~21/3/00~~

  
(R. Rangarajan)  
Member (Admn.)

Dated : 2-3-2000  
Dictated in Open Court

  
R.J.  
73/00

sk

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH,  
HYDERABAD.

1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

COPY TO

1. HDHNC THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE-CHAIRMAN

2. HRRN ( ADMN ) MEMBER. THE HON'BLE MR. R. RANGARAJAN  
MEMBER ( ADMN )

3. HBSJP. M.(JUDL)

4. D.R. (ADMN) THE HON'BLE MR. B.S. DAI PARAMESHWAR  
MEMBER (JUDL)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

DATE OF ORDER 2/3/00

MA/RA/CF. NO 19/00

† IN

C.A. NO. 488/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN AND CAYAVERIT  
HYDERABAD BENCH

ORDER/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनक अधिकारी  
Central Administrative Tribunal  
प्रेषण / DESPATCH  
10 MAR 2000  
H

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